

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
DIGITAL OPERATORS CABLE NETWORK PRIVATE LIMITED

1.	Name of Corporate Person	DIGITAL OPERATORS CABLE NETWORK PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	26/03/2007
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U93030MH2007PTC169205
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	B/205, BLDG-42, B-Wing, Azad Nagar, Sangam CHS, Mhada Layout, Andheri (W), Mumbai, Maharashtra, India, 400053
6.	Liquidation Commencement Date of Corporate Person	31/03/2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462 Email for Correspondence : digivolliq@gmail.com
8.	Last Date for Submission of Claims	30/04/2025

Notice is hereby given that Digital Operators Cable Network Private Limited has commenced voluntary liquidation on 31/03/2025.

The stakeholders of Digital Operators Cable Network Private Limited are hereby called upon to submit a proof of their claims, on or before 30/04/2025, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/en/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator

Dilipkumar Natvarlal Jagad

Date: 01/04/2025

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462